

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No.715 of 2019

IN THE MATTER OF:

Mr. Savan Godiawala

...Appellant

Versus

Mr. G. Venkatesh Babu & Ors.

...Respondents

Present

For Appellant: Ms. Misha and Ms. Charu Bansal, Advocates

For Respondent: Mr. Nitish Bandari and Mr. P. Surya Teja Advocates for R-1

O R D E R

22.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 18th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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